

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/IBC/2129/2023 In IA/IBC/2063/2023
PETITION NUMBER : IBA/577/2020
NAME OF THE PETITIONER : CA Mahalingam Suresh Kumar, (RP)
(Real Value Pomoters Pvt Ltd)
NAME OF THE RESPONDENT(S) : Ramaswamy Damodaran & 3 Ors
UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Rule 11 of
NCLT,2016

ORDER

Ld. Counsel Mr.A G Sathyanarayana appears for the Applicant.

This application has been filed seeking ad-interim exparte stay against the Respondents to restrain them from entering into contract with any third party /alienating/encumbering the schedule property in any manner pending disposal of the main application IA/IBC/2063/2023.

Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondents and file Affidavit of Service.

Main application IA/IBC/2063/2023 is stated to be listed on 21.12.2023.

List the application along with the main application on **21.12.2023** for hearing.

SD

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

ss

SD

SANJIV JAIN
MEMBER (JUDICIAL)